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**R.C.Hota Vrs. UOI**

**Admission Sl. No. 5**  
**O.A. No. 260/00275 of 2014**  
Order dated: 07.05.2014

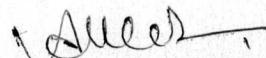
**CORAM**  
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. G.K.Acharya, Ld. Sr. Counsel assisted by Mr. D.K.Nayak, Ld. Counsel for the applicant, and Mr. S. Barik, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents.

After hearing in extenso, Mr. Acharya prayed to withdraw this O.A. to ventilate the applicant's grievance before the appropriate authority for inclusion of his name in the Gradation List.

Taking into account the prayer made by Mr. Acharya, he is allowed to withdraw this O.A.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

RK